

**LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JANUARY-2024**

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-411/2021	04.02.2021	SOM DUTTA DUEVEDI VS NDMC	10.01.2025	27.01.2025	27.01.2025	13.02.2025	17.02.2025	17.02.2025	-----
				Suit Recovery for	CS COMM-763/2024	15.07.2024	DHARAMEN M. SHAH VS. INNOVATIVE TEXTILES LTD.	---	23.01.2025	23.01.2025	13.02.2025	24.02.2025	24.02.2025	----
				Suit Recovery for	CS COMM-367/2021	29.01.2021	SUDHIR AGGARWAL VS. SHIVA INTERNATIONAL	14.01.2025	27.01.2025	27.01.2025	03.02.2025	15.02.2025	15.02.2025	-----
				Suit Recovery for	CS COMM-947/2024	02.09.2024	SANDEEP GUPTA MUNICIPAL CORPORATION OF DELHI	17.12.2024	14.01.2025	14.01.2025	14.01.2025	14.01.2025	14.01.2025	-----
				Suit Recovery for	CS COMM-2589/2022	29.11.2022	PANASONIC LIFE SOLUTION INDIA PVT. LTD. VS. AMIT GUMBER	---	11.02.2025	12.02.2025	17.02.2025	03.03.2025	03.03.2025	----
				Suit Recovery for	CS COMM-1471/2022	03.06.2022	SURAJ PRAKASH VS. MUNICIPAL CORPORATION OF DELHI	---	21.01.2025	03.02.2025	03.02.2025	18.02.2025	18.02.2025	----
				Suit Recovery for	CS COMM-764/2023	08.05.2023	JAIN BEARING & MILL STORE VS. NEELKANTH & CO.	-----	12.02.2025	05.03.2025	05.03.2025	19.03.2025	19.03.2025	----
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL											
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS.COMM-789/2024	22.07.2024	ABID ALI VS. M/S COOLERS HOME INDIA & BORS	13.01.2025	03.02.2025	10.02.2025	24.02.2025	10.03.2025	10.03.2025	
				Suit Recovery for	CS.COMM-969/2024	06.09.2024	M/S A. B. PAL ELECTRICALS PVT. LTD. VS. SUHAIL AKHTAR, PROP. M/S AMAN ASSOCIATES	15.01.2025	13.02.2025	21.02.2025	24.02.2025	03.03.2025	03.03.2025	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION N BLOCK THC DELHI	TRADE MARK	CS (COMM)-1080/2024	30.09.2024	M/S ADOR WEDING LTD VS. BANAL WELD PVT. LTD.	08.01.2025	PE-30.01.2025 AND 01.02.2025 DE-12.02.2025 AND 13.02.2025	BEFORE PE-30.01.2025	BEFORE DE-12.02.2025	BEFORE 24.02.2025	24.02.2025	
				RECOVERY	CS (COMM)-590/2024	13.05.2024	LOKESH KUMAR MANOJ KUMAR GUPTA	14.01.2025	PE-14.02.2025 AND 17.02.2025 DE-18.02.2025 AND 25.02.2025	BEFORE PE-14.02.2025	BEFORE DE-25.02.2025	BEFORE 07.03.2025	07.03.2025	
				RECOVERY	CS (COMM)-1264/2023	23.09.2023	SINTEX BAPU LTD. DEEPAK KUMAR	15.01.2025	PE-10.02.2025 AND 11.02.2025 DE-12.02.2025 AND 14.02.2025	BEFORE PE-10.02.2025	BEFORE DE-14.02.2025	BEFORE 11.03.2025	11.03.2025	

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			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 1000/2024	11.09.2024	M/S JN GUPTA & CO. VS MANGLA HOISTS PVT. LTD.	18.01.2025 PE-12.02.2025 AND 13.02.2025 DE-04.03.2025 AND 05.03.2025	BEFORE PE-12.02.2025	BEFORE DE-04.03.2025	BEFORE-24.03.2025	24.03.2025		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM) 554/2024	03.05.2024	LAXMI PUBLICATIONS PVT. LTD. SHILPI GARG	20.01.2025 PE-07.03.2025 AND 10.03.2025 DE-21.03.2025 AND 04.04.2025	BEFORE PE-07.03.2025	BEFORE DE-21.03.2025	BEFORE-04.04.2025	04.04.2025		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)-173/2024	30.01.2024	STATE BANK OF INDIA VS SHASHI SETHI	21.01.2025 PE-25.02.2025 NAD 27.02.2025 DE-10.03.2025 AND 12.03.2025	BEFORE PE-25.02.2025	BEFORE DE-10.03.2025	BEFORE-25.03.2025	25.03.2025		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)-703/2024	06.06.2024	RAJNEESH VERMA VS SACHIN SHARMA	27.01.2025 PE-19.02.2025, 20.02.2025 AND 21.02.2025 DE-19.03.2025 AND 22.03.2025	BEFORE PE-19.02.2025	BEFORE DE-19.03.2025	BEFORE-02.04.2025	02.04.2025		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/691/2022		M/S MOHAN ELASTIC PVT LTD V/S SMT SUNITA GUPTA AND OTHERS	28.01.2025 PE-28.02.2025 DE-17.03.2025 AND 18.03.2025	BEFORE PE-28.02.2025	BEFORE DE-18.03.2025	BEFORE-05.04.2025	05.04.2025		
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1817/2019	08.04.2023	M/S KEWAL BROTHERS V/S BASHKIN SHARMA	PE-03.03.2025 TO 05.03.2025 DE-25.03.2025 AND 06.03.2025	BEFORE PE-05.03.2025	BEFORE DE-25.03.2025 AND 26.03.2025	BEFORE-08.04.2025	08.04.2025		
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1296/2024	26.11.2024	SONU BHATIA VS. MCD	21.01.2025	03.02.2025	17.02.2025	25.02.2025	25.02.2025	NA	
			410	CS (COMM)	1297/2024	26.11.2024	SONU BHATIA VS. MCD	21.01.2025	03.02.2025	17.02.2025	25.02.2025	25.02.2025	NA	
			410	CS (COMM)	1274/2023	27.09.2023	CANARA BANK VS. SUSHIL	08.01.2025	06.03.2025	19.03.2025	27.03.2025	27.03.2025	NA	
			410	CS (COMM)	2037/2022	25.08.2022	SURYA ROSHNI LTD. VS. M/S KRISHNA POWER SYSTEMS	15.01.2025	19.03.2025	02.04.2025	17.04.2025	17.04.2025	NA	
			410	CS (COMM)	1366/2023	17.10.2023	D.S. PROMOTERS AND DEVELOPERS PVT. LTD. VS. GOVERDHAN VERMA	20.01.2025	05.03.2025	26.03.2025	03.04.2025	03.04.2025	NA	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1080/2023	22.07.2023	M/S DINESH SANITARY STORE VS M/S BP CONTRACTS PVT. LTD.	28.10.2024	19.02.2025	19.02.2025	19.02.2025	17.03.2025	20.03.2025	03.03.2025 & 07.03.2025 (DE)
			302	CS(COMM)	212/2024	07.02.2024	MEENU JAIN VS SACHIN KUMAR	07.01.2025	06.02.2025	06.02.2025	06.02.2025	27.02.2025	06.03.2025	18.02.2025 (DE)

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8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL																
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./895/2024	17-08-2024	KLJ Polymers And Chemicals Limited Vs Shreyansh Healthcare Private Limited	07.01.2025	Plaintiff evidence	07.02.2025	WITHIN 10 DAYS	WITHIN 10 DAYS	on request after conclusion of evidence	on request after the conclusion of evidence					
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./604/2024	15-05-2024	The Indian Express Private Limited Vs Signet Media Service Pvt Ltd	08.01.2025	Plaintiff evidence	27.01.2025 to 07.02.2025	Defendant evidence	WITHIN WEEKS	WITHIN WEEKS						
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./1484/2023	06-11-2023	SANDISK LLC Vs ASHOK KUMAR AND SONS	09.01.2025	Schedule to be prepared on next date of hearing			WITHIN TWO WEEKS	WITHIN TWO WEEKS						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/932/2024	30-08-2024	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER												
			307	Civil	CS (COMM)/445/2024	08-04-2024	M/s BANARASI SILK Vs M/s SACHDEVA SONS SACHDEVA AND SONS												
			307	Civil	CS (COMM)/138/2024	22-01-2024	Kiran Shoes Manufacturers Pvt Ltd Vs FOGGLITE INDUSTRIES												
			307	Civil	CS (COMM)/259/2024	17-02-2024	Harbhajan Singh Malhotra Vs Harender Kumar Chauhan												
			307	Civil	CS (COMM)/921/2024	27-08-2024	VINAY GOYAL Vs M/s JINDAL TRADERS												
			307	Civil	CS (COMM)/646/2024	28-05-2024	Hero InvestCorp Private Limited and Anr. Vs Mr. Daulat												
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/282	22-02-2024	Hero InvestCorp Private Limited and anr. Vs Satish Rajpurohit	07.01.2025					LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from					
			310	CS (COMM)	CS (COMM)/968	05-09-2024	PUNJAB NATIONAL BANK Vs JATTEX HANDLOOM THROUGH PROPRIETOR SAMLAX	07.01.2025	PE-	27.01.2025									
			310	CS (COMM)	CS (COMM)/113	21-10-2024	DARSHAN LAL AND SONS PVT LTD. Vs BHAGWATI SAREES AND ANR.	07.01.2025	PE-	30.01.2025									
			310	CS (COMM)	CS (COMM)/104	20-09-2024	Sri Aishwarya Food Industries Private Limited Vs Aishwarya Agriprocessors Private Limited	07.01.2025						LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from				

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			310	CS (COMM)	CS (COMM)121	29-10-2024	ANKUR GAMBHIR SYSCOM POWER SOLUTIONS PRIVATE LTD.	09.01.2025	PE-21.01.2025	-	-	-	As per order, parties to file list of witnesses, if any, within 15 days from					
			310	CS (COMM)	CS (COMM)144	30-10-2023	VIVA BOOKS PRIVATE LTD Vs FUTURE AND ORS	10.01.2025	-	-	-	LC appointed for evidence recording						
			310	CS (COMM)	CS (COMM)996	10-09-2024	M/s ANURATAN TEXTILES PVT. LTD Vs M/s SAI DESIGN INTERNATIONAL	10.01.2025	-	-	-	LC appointed for evidence recording						
			310	CS (COMM)	CS (COMM)386	19-03-2024	Din Dayal Vs Shakti Trading Co	10.01.2025	-	-	-	LC appointed for evidence recording						
			310	CS (COMM)	CS (COMM)917	24-08-2024	VARUN TEXTILES M/S SHUBHANGI SAREE COLLECTION	13.01.2025	-	-	-	-	As per order, parties to file list of witnesses, if any, within 15 days from					
			310	CS (COMM)	CS (COMM)532	27-03-2023	MR. RAMESH CHANDER BAGGA Vs M/S GREENLITE POLYMERS LLP	16.01.2025	-	-	-	LC appointed for evidence recording						
			310	CS (COMM)	CS (COMM)997	10-09-2024	GREENLAND FINANCE AND LEASING PVT. LTD Vs MAMTA BHARDWAJ AND ORS.	20.01.2025	-	-	-	LC appointed for evidence recording						
			310	CS (COMM)	CS (COMM)999	10-09-2024	GREENLAND FINANCE AND LEASING PVT. LTD Vs GAURAV BHARDWAJ	16.01.2025	-	-	-	LC appointed for evidence recording						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL															
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL															
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS(comm)/693/23	19-09-2023	Mohan Meakin Limited Vs. Jain Departmental Store Partnership Firm and Anr	17-01-2025	Nil	Nil	nil	nil	nil	nil	nil	nil	nil	nil
				CS	cs(comm)/808/2022	07-10-2022	Bank of Baroda Vs. Mr. Shiv Shankar Prasad Prop. M/s Sonphy Saree Centre	20-01-2025	Nil	Nil	nil	nil	nil	nil	nil	nil	nil	nil
				CS	CS(comm)/785/23	20-10-2023	Rajeev Dave Vs Yashabh Kumar Prop. Of M/s Sai Apparels	30-01-2025	Nil	Nil	nil	nil	nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	515/2024	01-07-2024	M/s Shivani Leather Cloth Industries Vs. Jitender Mishra	13-12-2024	15-02-2025	15-02-2025	15-02-2025	--	--	--	--	--	--	--

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16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL													
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	14/2024	05.01.2024	BANK OF INDIA VS. MR. GHANSHYAM RAI	09.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	13.05.2025	
CS(COMM)				199/2021	16.06.2021	M/S ALGOJI ENTERPRISES PRIVATE LIMITED VS. RACHIT SETH	23.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	17.04.2025		
CS(COMM)				708/2023	22.12.2023	M/S JAGAN NATH INDUSTRIES THROUGH ITS PARTNER MR. SAURABH ANAND Vs M/S ANAND	27.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	20.05.2025		
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	435 / 2023	01.08.2023	SWAMI INDUSTRIES Vs INDUSIND BANK LTD.	03.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	03.04.2025	
CS (COMM.)				559/2024	18.07.2024	Raj Kumar Gulati And Others Vs M/s Merit Exports Pvt Ltd	08.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	17.04.2025		
CS (COMM.)				260/2023	01.05.2023	SPECTRUM SAFETY SOLUTIONS PVT. LTD. Vs ARTEMIS ELECTRICAL LTD.	08.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	22.04.2025		
CS (COMM.)				540/2023	11.10.2023	SUNNY EXPORTS PVT LTD PROPRIETOR OF NUTECH PACKAGINGS Vs VAIBHAV	10.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	21.02.2025		
CS (COMM.)				361/2024	24.04.2024	Amber Tour Pvt Ltd Vs United India Insurance Co Ltd	13.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	01.05.2025		
CS (COMM.)				456/2022	26.05.2022	LAKSHYA INDIA GROUP Vs EDIT ONE INTERNATIONAL	15.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	28.04.2025		
CS (COMM.)				623/2023	07.11.2023	VIKRAM BANSAL AND ANR. Vs KALPANA SINGH	17.01.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	19.05.2025		



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26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/226/2024	08.05.2024	CASA2 STAYS PRIVATE LIMITED VS BINEET TRIPATHI	05.02.2025 10.02.2025					27.02.2025	17.02.2025 AND 20.02.2025 FOR D.E.	
			29, New Court Block-II	Commercial	CS (COMM)/355/2023	07.06.2023	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KBSK PIRGAIN KUTUBGANJ	13.01.2025 22.02.2025							
			29, New Court Block-II	Commercial	CS (COMM)/365/2024	01.08.2024	VINOD GUPTA VS M/S NIRAJ HOSPITALITY LLP & ORS.	29.01.2025 25.02.2025							
			29, New Court Block-II	Commercial	CS (COMM)/356/2023	07.06.2023	PRUSTEL LIVING PVT. LTD. VS PRAMOD GUPTA & ANR.	31.01.2025 17.02.2025							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	09/10/2024					25/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	24/04/2024					07/03/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/650/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	26/04/2024					06/03/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024	30/04/2024					12/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024						04/04/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024						19/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024						07/03/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04/09/2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03/07/2024	28/10/2024					07/02/2025	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27/09/2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25/09/2024	26/11/2024					10/03/2025	
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK I	CS (COMM)	387/2024	20.05.2024	LALLAN PRASAD GUPTA Vs M/s FLYFLOT CHITS PVT. LTD. AND ORS.	16-01-2025	03-02-2025	03-02-2025	19-02-2025	19-02-2025	14-02-2025		

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29	MS. NEELAM SINGH DISTRICT JUDGE	SOUTH-EAST	NIL												
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	971/2021	08.12.21	SH. HARVINDER SINGH vs. MAN MOHAN SINGH	25.09.2024	18.10.2024	29.11.24	16.11.24	--	--	PE-12,13,19 FEB, 2025, DE-27,28 FEB, 2025, F.A.-02.04.25	
				COMMERCIAL SUIT	CS COMM/449/223	45054	ADBUFFS MEDIA PROVIATE LIMITED Vs. BERKOWITS HAIR AND SKIN CLINIC	08/1024	23.10.24	--	--	--	--	PE-07.01.25 DE-13.01.25 AND ARG.-24.02.25	
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL												
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	MS. NIRJA BHATIJA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL												
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	RECOVER Y	311/2024	15-10-2024	LEELARAM VS. MS. SIKKA PROMOTERS PVT.LTD.	14-01-2025	-	-	-	-	-	-	P.E-15-02-2025 D.E.-22-02-2025, FINAL ARGUMENT-01-03-2025	
			RECOVER Y	371/2023	12-10-2023	CATURA TECH AUTOMATION PVT.LTD. VS. KIRAN MODI	16-01-2025	-	-	-	-	-	-	P.E-06-02-2025 D.E.-21-02-2025 FINAL ARGUMENT-28-02-2025	
			RECOVER Y	236/2024	21-08-2024	RUMABERA VS. HERO ELECTRIC VEHICLE PVT.LTD.	16-01-2025	-	-	-	-	-	-	P.E-03-02-2025 D.E.-03-02-2025 FINAL ARGUMENT-27-02-2025	
			RECOVER Y	258/2023	26-07-2023	PUNJAB NATIONAL BANK VS. M/S STRIKE COLLECTION	24-01-2025								P.E-14-02-2025 D.E.-28-02-2025 FINAL ARGUMENT-06-03-2025
			RECOVER Y	201/2024	09-07-2024	PAWAN SINGHAL VS. GIRMOVERS	29-01-2025								P.E-19-02-2025 D.E.-22-02-2025 FINAL ARGUMENT-01-03-2025



SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING											
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL																
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	06/2024	CENTRAL BANK OF INDIA VS. MADAN	04.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24-02-2025	BEFORE P.E. 15-02-2025 D.E. 24-02-2025 FINAL ARGUMENTS					
				2	CS (COMMERCIAL)/CIVIL	11/2024	RAMESH YADAV VS. AWDHESH KUMAR SHARMA	07.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28-02-2025	BEFORE P.E. 17-02-2025 D.E. 28-02-2025 FINAL ARGUMENTS					
				3	CS (COMMERCIAL)/CIVIL	11/2020	SAKET SACHDEVA VS. ANIL PANDIT	13.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 12.02.2025	BEFORE P.E. 12.02.2025 FINAL ARGUMENTS					
				4	CS (COMMERCIAL)/CIVIL	73/2024	ABDUL LATIF VS. MR WASIM SHAH	16.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 12.03.2025	BEFORE P.E. 28.02.2025 D.E. 12.03.2025 FINAL ARGUMENTS					
				5	CS (COMMERCIAL)/CIVIL	133/2024	LAHEEK KHAN VS KASIM	17.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 10.03.2025	BEFORE P.E. 24.02.2025 D.E. 10.03.2025 FINAL ARGUMENTS					
				6	CS (COMMERCIAL)/CIVIL	71/2024	SH MOHD AMIR VS. DIWAN SINGH YADAV	22.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 01.03.2025	BEFORE P.E. 22.02.2025 D.E. 01.03.2025 FINAL ARGUMENTS					
				7	CS (COMMERCIAL)/CIVIL	56/2024	UNION BANK OF INDIA VS. ARCHANA JHA	24.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13.02.2025	BEFORE P.E. 07.02.2025 D.E. 13.02.2025 FINAL ARGUMENTS					
				8	CS (COMMERCIAL)/CIVIL	18/2024	RAJINDER SACHDEVA VS. BALAJI FREIGHT CARRIER	25.01.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28.03.2025	BEFORE P.E. 25.02.2025 D.E. 27.02.2025 D.E. 28.03.2025 FINAL ARGUMENTS					
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	CS (COMM) 456/24	31-08-2024	M/S AYUSHI DENIM LLP VS. M/S KARAN GARMENTS	22.01.2025	Not Filed	Not Filed	Not Filed	NO	NO	10 <sup>th</sup> and 11 <sup>th</sup> February, 2025 and 19 <sup>th</sup> February, 2025 final arguments					
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 482/24	12-09-2024	PRAVEEN KUMAR ANAND SHARMA VS.	29.01.2025	Not Filed	Not Filed	Not Filed	NO	NO	21.02.2025 AND 22.02.2025 PE AND 24.02.2025 AND 25.02.2025 DE					
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 711/2022	19.12.2022	M/S S.K. TECHNOLOGIES V/S AKHIL JAIN	07.01.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.02.2025					



SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING
				CS (COMM)/217/2019	09-01-2025	M/S NAV BHARAT ENT. VS M/S R.C. PAPER MACHINE AND ORS.	29-01-2025
				CS (COMM.)/808/2022	15-01-2025	M/S SINGLA POLYMERS VS M/S SHREE POLY PLAST	17-04-2025
				CS (COMM)/104/2020	16-01-2025	ASHOK KUMAR SHARMA VS PEB INDUSTRIES	05-05-2025
				CS (COMM)/420/2022	16-01-2025	SUNCARE FORMULATION P LTD VS ARCHEM DRUGS PVT. LTD AND ORS.	06-05-2025
				CS (COMM)/609/2021	18-01-2025	OSWAL CABLE PRODUCT P LTD. VS RISHABH JAIN	09-04-2025
				CS (COMM.)/455/2022	20-01-2025	RAJDHANI FURNISHING P LTD. VS UKKEN VERGESH JOSH	07-05-2025
				CS (COMM)/878/2022	21-01-2025	CANARA BANK VS M/S ROS BRIGHT HOUSIERY	03-06-2025
				CS (COMM)/558/023	21-01-2025	PELIKAN INDUSTRIES VS SHRI BALAJI PLASTIC	07-07-2025
				CS (COMM.)/207/2021	22-01-2025	PRITAM KUMAR MITTAL AND ORS. VS SAURABH TANWAR AND ANR.	26-05-2025
				CS (COMM.)/129/2022	24-01-2025	M/S PANNU CAR RENTAL P LTD. VS THE NEW INDIA ASSURANCE CO. LTD.	28-04-2025
				CS (COMM.)/121/2022	24-01-2025	M/S PANNU CAR RENTAL P LTD. VS THE NEW INDIA ASSURANCE CO. LTD	28-04-2025
				CS (COMM.)/122/2022	24-01-2025	M/S PANNU CAR RENTAL P LTD. VS THE NEW INDIA ASSURANCE CO. LTD	28-04-2025
				CS (COMM.)/402/2022	28-01-2025	TOMAR CONSTRUCTION COMPANY VS KINGSTON ROYAL CORP.	20-05-2025
				CS (COMM.)/107/2019	29-01-2025	M/S R.S. POLYMERS VS M/S NEW PUNJAB AGRO CO. AND ORS.	03-04-2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING							
					CS (COMM.)/385/2021	29-01-2025	S R RISING PVT LTD VS APEX BUILDTECH PVT. LTD.								05-08-2025
					CS (COMM.)/30/2020	30-01-2025	M/S RAJDHANI FLOUR MILLS VS RAKESH KUMAR								26-05-2025
					CS (COMM.)/663/2022	30-01-2025	EMGREEN IMPEX LTD VS DHURI PLASTIC P LTD.								30-04-2025
44	SH. VINOD YADAV		316	Civil	CS/Comm./568/24	18.09.24	Vijay Kumar Gupta Vs. Laxmi Chand Ahuja								08.01.25
					CS/Comm./925/23	23.12.23	M/s Naman Enterprises Vs. M/s Sublestar Industries Pvt. Ltd.								15.01.25
					CS/Comm./221/24	15.04.24	Rakesh Seth Vs. Nirsu Sah Dwarka Parsad Jewellers								16.01.25
					CS/Comm./882/23	08.12.2023	Rattan Lal Aggarwal Vs. M/s Battla Motels Pvt. Ltd.								25.01.25
					CS/Comm./729/23	26.09.23	Ram Shankar Pandey Vs. Shiv Kumar Bansal								29.01.25
					CS/Comm./383/24	07.06.24	Macha Consumer Products Pvt. Ltd. Vs. Chai Sutta Bar Trading Pvt. Ltd.								30.01.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT COMMERCIAL	NORTH	NIL												
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL												
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM. 21/2024	11.01.2024	M/S PRIYANSHI VS M/S SHIFA FASHION	08.01.2025	15.01.2025	22.01.2025	22.01.2025	NIL	NIL	NIL	
			603	Commercial suit	CS COMM. 492/2024	01.10.2024	PUNJAB NATIONAL BANK VS M/S JKG SPICES	08.01.2025	15.01.2025	23.01.2025	23.01.2025	NIL	NIL	NIL	
			603	Commercial suit	CS COMM. 18/2024	11.01.2024	PRIYANSHU KUMAR PRIYADARSHI VS RAJ KUMAR	18.01.2025	25.01.2025	07.02.2025	07.02.2025	NIL	NIL	NIL	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			603	Commercial suit	CS COMM/486/2024	28.09.2024	M/S NAND RAM AVTAR VS RAM AMIT KUMAR	20.01.2025	27.01.2025	10.02.2025	10.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/450/2024	07.09.2024	UNION BANK OF INDIA VS SHAMBHU SABRAN	20.01.2025	20.01.2025	20.01.2025	20.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/522/2024	18.10.2024	BANK OF INDIA VS M/S ATSUM	21.01.2025	28.01.2025	04.02.2025	04.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/284/2024	29.05.2024	INDIAN BANK VS CHANDAN KUMAR PANDEY	22.01.2025	29.01.2025	05.02.2025	05.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/426/2024	04.09.2024	UNION BANK OF INDIA VS RAJPAL KARHANA	22.01.2025	29.01.2025	29.01.2025	29.01.2025	NIL	NIL	NIL
			603	Commercial suit	EX. COMM/68/2024	24.04.2024	RAJINDER KUMAR VS RAM GOPAL	22.01.2025	22.01.2025	22.01.2025	22.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/605/2024	02.12.2024	UNION BANK OF INDIA VS M/S TARA ENTERPRISES	23.01.2025	30.01.2025	06.02.2025	06.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/491/2024	30.09.2024	PUNJAB NATIONAL BANK VS M/S SEEMAS KITCHEN	23.01.2025	30.01.2025	06.02.2025	06.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/528/2024	21.10.2024	ADDIDAS VS AG LALIT KUMAR	24.01.2025	31.01.2025	07.02.2025	07.02.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (COMM)/474/24	24-09-2024	State Bank of India Vs Santosh	45664	28.01.2025	28.01.2025	28.01.2025	45706	45706	45699
			613	Commercial suit	CS (COMM)/362/24	12-07-2024	Ravi And Ravi Communication Vs M/s Nextra Communication	45665	22.01.2025	22.01.2025	22.01.2025	12.02.2025	12.02.2025	05.02.2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)/416/2024	24.08.2024	INDIAN BANK VS. M/S GOYAL GENERAL STORE	08.01.2025	PE-27.01.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/334/2024	04.07.2024	PUNJAB NATIONAL BANK VS. RAJAT KUMA	10.01.2025	PE-20.01.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/180/2024	30.03.2024	UNION BANK OF INDIA VS MOOL CHAND PALIWAL	10.01.2025	PE-14.02.2025 & DE-21.02.2025	NIL	NIL	NIL	NIL	NIL

SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING						
		614	Commercial Suit	CS(COMM) 114/2025	04.03.2023	M/S PRAKASH PIPES LTD VS M/S CAPRICIOUS FOODSPRODUCTS PVT LTD	14.01.2025	PE-27.01.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 551/2024	06.11.2024	SBI VS BHARTI	15.01.2025	PE-27.01.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 133/2024	29.02.2024	SALVATION OUTSOURCING SOLUTION PVT LTD VS. LARK INTERNATIONAL	16.01.2025	PE-06.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 564/2024	08.01.2024	STATE BANK OF INDIA VS VIJAY	18.01.2025	PE-01.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 313/2024	01.07.2024	ARISTO HEALTH CARE VS. TEJAS JEEVAN HEALTH CARE PVT LTD	18.01.2025	PE-18.02.2025 & DE-25.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 214/2023	29.04.2023	PRAMOD PATHAK VS SHILPI VERMA/DEEPIKA VERMA	20.01.2025	PE-19.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 566/2024	11.11.2024	CANARA BANK VS. MOHDA JAMIL	21.01.2025	PE-04.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 514/2024	15.10.2024	STATE BANK OF INDIA VS MR NITIN ARYA	22.01.2025	PE-12.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 208/2024	15.04.2024	ICICI BANK LIMITED VS MUKESH	22.01.2025	PE-12.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 352/2024	09.07.2024	STATE BANK OF INDIA VS MUNISH ARORA PROP OF TANISHKA ELECTRONICS	22.01.2025	PE-11.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 77/2021	01.03.2021	M/S SECRETS OF INDIA TOURS PVT LTD TH. DIRECTOR KHAN VS. VER ALI KHAN	23.01.2025	PE-12.02.2025 & DE-18.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 55/2024	24.01.2024	SUPRAJIT ENGINEERING LIMITED VS. KARAN SEHGAL	24.01.2025	PE-20.02.2025 DE-03.03.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 369/2024	19.07.2024	AMIT JOON VS KARPAGAM ACEDEMY OF HIGHER EDUCATIO	25.01.2025	PE-10.02.2025 & DE-15.02.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS9COMM) 104/2024	24.02.2024	ABS SERVICES VS. SHANTI MOHAN EDUCATIONAL TRUST	31.01.2025	PE-04.03.2025 & DE-19.03.2025	NIL	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	240/2024	30.04.2024	PUNJAB NATIONAL BANK VIRENDER KUMAR VS	03.1.2025	Within Week	at	08.02.2025	NIL	NIL	NIL	NIL
			509	CS(COMM)	241/2024	30.04.2024	PUNJAB NATIONAL BANK KAMLESH DEVI VS	03.01.2025	within week	at	08.02.2025	NIL	NIL	NIL	NIL
			509	CS(COMM)	466/2023	07.10.2023	M/S PRAKASH PIPES LTD VS M/S BBROJ PLAST INDIA	29.01.2025	Within Week	at	04.03.2025	NIL	NIL	NIL	NIL